

Hero Electric Vehicles Private Limited
Date of Commencement of CIRP - 20th December, 2024
List of Secured Financial Creditors (Other than Financial Creditors belonging to any class of creditors) as on 23rd February, 2025

Annexure 3

Amount in Rs.

ANNEXURE-A- RELATED PARTY														
S. No.	Name of Creditor	Details of Claim Received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of Claim Not Admitted	Amount of Claim Under-verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by Guarantee	Whether related party?	% of Voting Share in CoC					
1	Total		0	0	0	0	0	0	0.00%	0	0	0	0	

ANNEXURE-B- UNRELATED PARTY														
S. No.	Name of Creditor	Details of Claim Received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of Claim Not Admitted	Amount of Claim Under-verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by Guarantee	Whether related party?	% of Voting Share in CoC					
1	Bank of Baroda	01-01-25	55,35,56,737	55,35,56,737	SFC	55,35,56,737	55,35,56,737	No	39.70%	0	0	0	0	Note 1
2	Kotak Mahindra Bank Ltd	06-01-25	53,95,640	53,95,640	SFC	53,95,640	0	No	0.39%	0	0	0	0	Note 2
3	The South Indian Bank Ltd.	01-01-25	17,61,93,034	17,61,93,034	SFC	17,61,93,034	17,61,93,034	No	12.64%	0	0	0	0	Note 3
4	IDFC First Bank Ltd.	06-01-25	9,44,18,229	9,42,87,839	SFC	9,42,87,839	9,42,87,839	No	6.76%	0	0	0	1,30,390	Note 4
5	Karnation Fund acting through Mitecon Credentia Trusteeship Services Limited	09-01-25	8,60,61,602	8,60,61,602	SFC	8,60,61,602	0	No	6.17%	0	0	0	0	Note 5
	Total		91,56,25,242	91,54,94,852	0	91,54,94,852	82,40,37,610	0	65.66%	0	0	0	1,30,390	

Security Interest

- Note 1 Primary: First Pari Passu hypothecation charge on all existing and future current assets of the borrower.
Collateral: First Pari Passu hypothecation charge on all existing and future movable fixed assets of the Borrower. (Excluding assets exclusively funded by any lender).
Personal Guarantee of Naveen Munjal
- Note 2 Second pari passu hypothecation charge on all existing and future current asset, movable Fixed assets of borrower (excluding assets exclusively funded by term loan from KMBL)
Second Charge on project related MFA funded by KMBL of Rs. 40 Cr.
- Note 3 First Paripassu charge on entire Current Assets and Movable Fixed Assets (excluding MFA exclusively funded by TL from Other Banks/ FIS NBFCs and FDRs charged to other Banks).
Personal Guarantee of Naveen Munjal
- Note 4 First pari passu charge on Immoveable Fixed Assets and current assets both present and future
First pari passu charge on movable Fixed Assets both present and future (except exclusively charged to any lender)
Exclusive Charge on Movable Fixed Assets financed out of term loan proceeds
Personal Guarantee of Naveen Munjal
Revise claimed amount recieved on 19.02.2025
- Note 5 Second charge of HYPOTHECATED PROPERTIES : Inventory, trade receivables and fixed assets

SUMMARY							
S.No.	Particulars	No. of claims	Claim Claimed (amount in Rs.)	No. of claims	Claim Admitted (amount in Rs.)	Claim under verification (Amount in Rs.)	Voting Percentage
1	Related Party	0	0	0	0	0	0
2	Unrelated Party	5	91,56,25,242	5	91,54,94,852	1,30,390	65.66%
	Grand Total	5	91,56,25,242	5	91,54,94,852	1,30,390	65.66%

